



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Nov/202122/8

DATED: 29/11/2021

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Nov/202122/8 dated 29/11/2021 of Norms Committee - I for the year 2021-22 was held on 29/11/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
2	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
3	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000722AM21
RA File Number	022404000110 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.10.2021 followed by reminders on 20.10.2021 & 04.11.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	2 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000370AM19
RA File Number	072404000063 AM17
Licence No and Date	0710110077/12/07/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to MSME on 16.09.2021 & 26.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	3 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021

HQ File Number	018005000457AM19
RA File Number	052304000487 AM18
Licence No and Date	0510405815/08/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to Consultant (Tech-3) on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	4 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000534AM19
RA File Number	039404000290 AM19
Licence No and Date	0310822154/06/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 13.04.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	5 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through email	

on 04.01.2021 and through BO Portal on 13.08.2021& 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	6 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000520AM19
RA File Number	072404000111 AM19
Licence No and Date	0710113701/08/08/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.09.2021 &24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	7 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000536AM19
RA File Number	039404000424 AM19
Licence No and Date	0310822954/09/08/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 08.07.2021 followed by reminders on 23.07.2021 & 07.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	8 / NC/1/MEET/Nov/202122/8
Case Status	Case Withdrawn
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000580AM19
RA File Number	052304000286 AM19
Licence No and Date	0510408021/08/10/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant informed that they have surrendered the subject Advance Authorization to CLA, New Delhi. Therefore, the Committee decided to withdraw the case from the agenda under intimation to CLA, New Delhi. Case is withdrawn.	

Case No.	9 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 13.08.2021, 18.11.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	10 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000636AM19
RA File Number	072404000240 AM19
Licence No and Date	0710114398/11/01/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 14.09.2021, 27.09.2021, 20.11.2021 & 24.11.2021 for examination & comments. However, Consultant (TEC-3) informed that the documents uploaded by the applicant are not readable and hence, requested for hard copy of the application. Therefore, the Committee decided to send the same to the Consultant (Tech-3) for examination of the case. The case stands deferred.	

Case No.	11 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000652AM19
RA File Number	532404000013 AM19
Licence No and Date	5310019913/05/02/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 13.08.2021, 17.09.2021, 20.10.2021 & 24.11.2021 for examination & comments. Further, it was noted that the deficiencies raised by Consultant (Tech-1) are not specific & clear. Therefore, the Committee decided to refer again the case to Consultant (Tech-1) with a request for giving afresh comments for the case. The case stands deferred.	

Case No.	12 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000776AM19
RA File Number	042404000252 AM19
Licence No and	0410165223/19/02/2019

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 08.10.2021 & 23.10.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	13 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000753AM19
RA File Number	532404000014 AM19
Licence No and Date	5310019921/01/03/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 13.08.2021, 17.09.2021, 20.10.2021 & 24.11.2021 for examination & comments. Further, it was noted that the deficiencies raised by Consultant (Tech-1) are not specific & clear. Therefore, the Committee decided to refer again the case to Consultant (Tech-1) with a request for giving afresh comments for the case. The case stands deferred.	

Case No.	14 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000802AM19
RA File Number	072404000302 AM19
Licence No and Date	0710114707/26/03/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.09.2021, 20.10.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the	

Committee decided to wait for the comments.

The case stands deferred.

Case No.	15 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000010AM20
RA File Number	022404000003 AM20
Licence No and Date	0210209114/16/04/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 22.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	16 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000014AM20
RA File Number	039504001354 AM19
Licence No and Date	0310828481/23/04/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through email on 12.11.2020 and through BO Portal on 06.05.2021, 17.09.2021 & 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	17 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	PAHARPUR COOLING TOWERS LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000039AM20
RA File Number	022404000012 AM20
Licence No and Date	0210209171/16/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.04.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	18 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000051AM20
RA File Number	342404000059 AM20
Licence No and Date	3410045150/17/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 14.10.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	19 / NC/1/MEET/Nov/202122/8
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Case Status	Case Deferred
Party Name	TIAGO CHEM
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000068AM20
RA File Number	342404000075 AM20
Licence No and Date	3410045178/30/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 14.10.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	20 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000070AM20
RA File Number	072404000050 AM20
Licence No and Date	0710115000/31/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 17.09.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	21 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000084AM20
RA File Number	022404000038 AM20
Licence No and	0210209240/11/06/2019

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 08.07.2021 followed by reminders on 23.07.2021 & 07.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	22 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	CROWN CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000098AM20
RA File Number	039404000246 AM20
Licence No and Date	0310829905/25/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 08.10.2021 & 23.10.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	23 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 & 29.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to wait for the comments.

The case stands deferred.

Case No.	24 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	PAHARPUR COOLING TOWERS LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000162AM20
RA File Number	022404000081 AM20
Licence No and Date	0210209409/02/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 08.07.2021 followed by reminders on 23.07.2021 & 07.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	25 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20
Licence No and Date	0510412197/21/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	26 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000207AM20
RA File Number	072404000164 AM20
Licence No and Date	0710115617/29/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.10.2021 followed by reminders on 02.11.2021 & 17.11.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	27 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000208AM20
RA File Number	072404000156 AM20
Licence No and Date	0710115619/29/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 14.10.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	28 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BLISS ANAND PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021

and Date	
HQ File Number	018005000214AM20
RA File Number	052304000311 AM20
Licence No and Date	0510412485/14/11/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DPIIT on 14.09.2021, 20.10.2021, 24.11.2021 & 29.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	29 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000259AM20
RA File Number	039404000474 AM20
Licence No and Date	0310833455/17/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 08.07.2021 followed by reminders on 23.07.2021 & 07.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	30 / NC/1/MEET/Nov/202122/8
Case Status	Case Withdrawn
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000279AM20
RA File Number	052304000381 AM20
Licence No and Date	0510413163/01/01/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant informed vide letter dated 22.07.2021 that they are in process of surrendering the subject Advance Authorization to CLA, New Delhi. Therefore, the Committee decided to **withdraw** the case from the agenda under intimation to CLA, New Delhi.

Case is withdrawn.

Case No.	31 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000282AM20
RA File Number	052304000378 AM20
Licence No and Date	0510413181/02/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 17.09.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	32 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000283AM20
RA File Number	318304000132 AM20
Licence No and Date	3110067650/07/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 17.09.2021, 20.10.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	33 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000291AM20
RA File Number	022404000159 AM20
Licence No and Date	0210209681/14/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 08.07.2021 followed by reminders on 23.07.2021 & 07.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	34 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	JAIN IRRIGATION SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000316AM20
RA File Number	039404000435 AM20
Licence No and Date	0310834593/03/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 13.04.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	35 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred

Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000333AM20
RA File Number	052304000429 AM20
Licence No and Date	0510413567/10/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 26.08.2021, 06.09.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	36 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000382AM21
RA File Number	522404000083 AM20
Licence No and Date	5210043372/04/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.07.2021, 13.08.2021, 17.09.2021, 20.10.2021, 24.11.2021, 26.11.2021 & 29.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	37 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	NIPHA EXPORTS PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000385AM21
RA File Number	022404000199 AM20
Licence No and	0210209839/09/04/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 08.07.2021 followed by reminders on 23.07.2021 & 07.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	38 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case has been referred to DPIIT on 29.11.2021 for examination & comments. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	39 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BONATRANS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000496AM21
RA File Number	039404000207 AM21
Licence No and Date	0310836946/30/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	40 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000520AM21
RA File Number	038904000069 AM21
Licence No and Date	0310837170/14/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 17.05.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	41 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	I-TECH PLAST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000537AM21
RA File Number	039404000256 AM21
Licence No and Date	0310837308/22/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1): 1. To provide generic name of export items and its use. The case stands deferred.	

Case No.	42 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000588AM21
RA File Number	022404000060 AM21
Licence No and Date	0210210061/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 13.07.2021 followed by reminders on 28.07.2021 & 12.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	43 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000594AM21
RA File Number	022404000069 AM21
Licence No and Date	0210210076/03/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 27.07.2021 followed by reminders on 11.08.2021 & 26.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	44 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021

HQ File Number	018005000595AM21
RA File Number	022404000070 AM21
Licence No and Date	0210210079/04/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 13.07.2021 followed by reminders on 28.07.2021 & 12.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	45 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000637AM21
RA File Number	039404000434 AM21
Licence No and Date	0310838480/25/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 27.07.2021 followed by reminders on 11.08.2021 & 26.08.2021. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	46 / NC/1/MEET/Nov/202122/8
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	018005000656AM21
RA File Number	039404000387 AM21
Licence No and Date	0310838718/06/10/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MeitY vide F. No. W-21/8/2021-IPHW dated 10.03.2021& 06.05.2021.

Note: The written recommendation as given by MeitY will be communicated to the applicant and concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	47 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00113436AM21
RA File Number	03AA04031881 AM21
Licence No and Date	0311002759/25/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-3):

1. To give clarification for, why the indigenous inputs have been shown as nil while manufacturing process show use of many items.
2. A copy of application- ANF-4A.
3. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4. Weight of each Export Product.
5. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
6. Sheet layout diagram of the material indicating the wastage during blanking.
7. One sample piece of component(s) made out of raw material to be imported.

The case stands deferred.

Case No.	48 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021

and Date	
HQ File Number	HQRNORM APPLY 00136076AM22
RA File Number	03AA04043296 AM22
Licence No and Date	0311005278/10/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.09.2021, 07.10.2021, 24.11.2021 & 29.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00230859AM22
RA File Number	03AA040115086 AM22
Licence No and Date	0311008032/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	50 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00231110AM22
RA File Number	34AA04008889 AM22
Licence No and Date	3411001346/29/10/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1):

1. Net content of FRP in Export Product.
2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product.
3. Net weight of Pultrusions, plate and metal parts.
4. Net weight of Export Product.
5. Value of consumables.
6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	51 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00231479AM22
RA File Number	02AA04031810 AM22
Licence No and Date	0211001433/29/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	52 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00231513AM22

RA File Number	24AA04011898 AM22
Licence No and Date	2411001043/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00230479AM22
RA File Number	34AA04008884 AM22
Licence No and Date	3411001345/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	54 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred

Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00230489AM22
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	55 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00230768AM22
RA File Number	09AA04016213 AM22
Licence No and Date	0911001797/29/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	56 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and	0311008205/02/11/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	57 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00240590AM22
RA File Number	10AA04010894 AM22
Licence No and Date	1011000616/03/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	58 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	59 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	60 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	61 / NC/1/MEET/Nov/202122/8
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Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00244702AM22
RA File Number	05AA04095451 AM22
Licence No and Date	0511005980/08/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	62 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00244727AM22
RA File Number	03AA040113676 AM22
Licence No and Date	0311008342/08/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	63 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00244825AM22
RA File Number	09AA04016954 AM22
Licence No and	0911001824/08/11/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00245060AM22
RA File Number	04AA04034438 AM22
Licence No and Date	0411001776/08/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00246338AM22
RA File Number	03AA040112803 AM22
Licence No and Date	0311008380/09/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	66 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00245702AM22
RA File Number	03AA040112804 AM22
Licence No and Date	0311008364/09/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	67 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MICRODEV SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00246034AM22
RA File Number	13AA04019037 AM22
Licence No and Date	1311000736/09/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	68 / NC/1/MEET/Nov/202122/8
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Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00246185AM22
RA File Number	09AA04016406 AM22
Licence No and Date	0911001830/09/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00254361AM22
RA File Number	05AA04095198 AM22
Licence No and Date	0511006143/16/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	70 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00254462AM22
RA File Number	31AA04029667 AM22
Licence No and	3111000707/16/11/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	71 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	MAHINDRA DEFENCE SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00256987AM22
RA File Number	05AA04093225 AM22
Licence No and Date	0511006236/18/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	72 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00257437AM22
RA File Number	09AA04017707 AM22
Licence No and Date	0911001880/18/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait	

for the comments.

The case stands deferred.

Case No.	73 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00257683AM22
RA File Number	07AA04039456 AM22
Licence No and Date	0711002413/18/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	74 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00261393AM22
RA File Number	56AA04006693 AM22
Licence No and Date	5611000608/22/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	75 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00260861AM22
RA File Number	09AA04017797 AM22
Licence No and Date	0911001885/22/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	76 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00261392AM22
RA File Number	09AA04017807 AM22
Licence No and Date	0911001893/22/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	77 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00262145AM22
RA File Number	03AA040116630 AM22
Licence No and Date	0311008753/23/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	78 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00262618AM22
RA File Number	05AA040103905 AM22
Licence No and Date	0511006389/23/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 26.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	79 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00262678AM22
RA File Number	34AA04009504 AM22
Licence No and Date	3411001439/23/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1):

1. Net content of FRP in Export Product.
2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product.
3. Net weight of Pultrusions, plate and metal parts.
4. Net weight of Export Product.
5. Value of consumables.
6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	80 / NC/1/MEET/Nov/202122/8
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Nov/ 202122/ 8 and 29/11/2021
HQ File Number	HQRNORM APPLY 00262697AM22
RA File Number	05AA04094884 AM22
Licence No and Date	0511006395/23/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	